

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 12.07.2024 AT 10:30 AM

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|----------------------------------|--------------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | Company Petition /10/241/2024 |
| NAME OF THE COMPANY | AMK Constructions and others |
| NAME OF THE PETITIONER(S) | Mubeen Khudaja Adil and Others |
| NAME OF THE RESPONDENT(S) | AMK Constructions and others |
| UNDER SECTION | 241 |

ORDER

Present: Ld. Counsel Ms. Mayur Mundra for the Petitioner.

None for the Respondent No.1.

Ld. Counsel Ms. Chaitri Kashyap for the Respondent No.2.

In the interest of justice, one more opportunity is granted for filing of counter,
matter is adjourned to 27.09.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)